

**HIGH COURT OF JAMMU AND KASHMIR**  
(Office of the Registrar General at Srinagar)

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**Subject: Revision of Nomenclature of Officers of the High Court Staff.**

**ORDER**

No: 193

Dated: 22/5/2019

On the basis of the recommendations of the Hon'ble Committee for High Court Staff as approved by Hon'ble the Chief Justice, the nomenclature of certain categories of High Court Staff is revised in the following manner:-

S. No.	Existing Nomenclature	Revised Nomenclature
1.	Secretary (Special Scale)	Additional Registrar-cum-Secretary.
2.	Secretary (Selection Grade)/Joint Registrar.	Joint Registrar-cum-Secretary.
3.	Bench Secretary (Special Scale)	Additional Registrar-cum-Bench Secretary.
4.	Bench Secretary (Selection Grade)	Joint Registrar-cum-Bench Secretary.
5.	Deputy Registrar (Special Scale)	Additional Registrar (Administration).
6.	Deputy Registrar (Selection Grade)/Joint Registrar.	Joint Registrar (Administration).

**Note:-** It is made clear that the officers shall continue to discharge all duties and tasks being carried out by them at present as also those duties and tasks as may be assigned to them in the future.

**By order.**

No: 4367-84/15

Dated: 22/5/2019

(Sanjay Dhat)  
Registrar General

**Copy of the above forwarded to:**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Srinagar.
2. Secretary to Hon'ble Mr. Justice ..... for information of their Lordships.
3. Registrar Vigilance, High Court of Jammu and Kashmir, Srinagar.
4. Registrar Rules, High Court of Jammu and Kashmir, Srinagar. ....for information.
5. Registrar Judicial, High Court of J&K, Jammu/Srinagar for information.
6. CPC, e-Courts High Court of Jammu and Kashmir for uploading the same on the High Court Website.

Registrar General